(3) Two statements (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the documents mentioned at (vii) and (viii) of item (2) above. [Placed in Library. See No. 3275/79].

NOTIFICATIONS UNDER INDIAN RAILWAYS ACT, 1890

THE MINISTER OF STATE IN 'THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) issued under the Indian Railways Act, 1890:-

- (1) The Railways Red Tariff (Seventh Amendment) Rules, 1978, Notifications published in G.S.R. 3716 in Gazette of India dated the 19th December, 1978. [Placed in Library. See No. LT-3276/79].
- (2) S.O. 333 published in Gazette of India dated the 27th January, 1979 declaring certain railway stations as "notified stations" for the removal of goods without delay. [Placed in Library. See No. LT-3277/79].

NOTIFICATIONS UNDER EMPLOYEES' P.F. AND MISCELLANEOUS PROVISIONS ACT. 1952 AND COAL MINES P.F. AND MIS-CELLAREOUS PROVISIONS ACT, 1948, FOUR STATEMENTS FOR DELAY AND ANNUAL REPORT ON WORKING OF EM-PROVISIONS ACT, 1952 AND SCHEMES PROVISIONS ACT, 1952 SCHEME THEREUNDER

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KIRPAL SINHA): I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 7 of the Employees' Provident Funds and Miscelleneous Provisions Act, 1952:---

- (i) The Employees' Provident Funds (Fourth Amendment) Scheme, 1978, published in Notification No. G.S.R. 1523 in Gazette of India dated the 23rd December, 1978.
- (ii) The Employees Deposit-Linked Insurance (Third Amendment) Scheme, 1978, published in Notification No. G.S.R. 67 in Gazette of India dated the 13th January, 1979. [Placed in Library. See No. LT-3278/79].
- (2) A copy each of the following Notifications (Hindi and English versions) under section 7A of the Coal Mines Provident Fund and Miscellaneous Provisions Act, 1948: --
 - (i) The Rajasthan Coal Mines Provident Fund (Amendment) Scheme, 1978, published in Notification No. G.S.R. 1352 in Gazette of India dated the 11th November, 1978.
 - (ii) The Andhra Pradesh Coal Mines Provident Fund (Amendment) Scheme, 1978, published in Notification No. G.S.R. 1353 in Gazette of India dated the 11th November, 1978.
 - (iii) The Coal Mines Provident (Amendment) Scheme, 1978, published in Notification No. G.S.R. 1354 in Gazette of India dated the 11th November, 1978.
 - (iv) The Neyveli Coal Mines Provident Fund (Amendment) Scheme 1978, published fications No. G.S.R. 1355 in Gazette of India dated the 11th November, 1978.
 - (v) G.S.R. 31 published in Gazette of India dated the 6th January, 1979, rescinding the Neyveli Coal Mines Provident Fund Scheme, 1966, published in Notification No. G.S.R. 1771 dated the 14th November, 1966.
- (3) Four statements (Hindi and English versions) showing reasons